



2026:AHC:47284

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 2464 of 2026

Rajesh Prasad

.....Petitioner(s)

Versus

Union Of India And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Hritudhwaj Pratap Sahi, Samarath Singh, Sr. Advocate
Counsel for Respondent(s)	:	Anurag Sharma, Arvind Singh, A.S.G.I.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Correction Application No.2 of 2026

1. By way of correction application, correction has been sought in the order dated 19.02.2026 in second last line, para-2 for deletion of the date 08.11.2025 while substituting it with '08.12.2025'.
2. The correction application is **allowed** accordingly.

March 9, 2026

N.S.Rathour

(Vikas Budhwar,J.)